

Sale of a Car by a Diplomat

*777. { Shri A. M. Tariq:
Shri P. G. Deb:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that very recently a diplomat sold his 1960 model chevrolet Car for Rs. 80,000;

(b) whether prior permission of the Government of India was sought in the matter; and

(c) if not, the action taken in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Government are aware of three 1960 model Chevrolet Cars being sold by Diplomats, but have no means of knowing the prices obtained.

(b) Permission was granted for the sale of each of these three cars which were sold by Diplomats on termination of their assignments in India.

(c) Does not arise.

Factories in Dandakaranya Area

*778. **Shri Chintamani Panigrahi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Rehabilitation Industries Corporation have contemplated to set up factories in Dandakaranya area; and

(b) whether they have paid any advance to East Pakistan refugees settled in Dandakaranya for setting up of factories in that area?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No schemes for the setting up of industries in Dandakaranya have so far been sanctioned by the Rehabilitation Industries Corporation.

(b) Does not arise.

Indian Dacoits in Pakistan

*779. { Shri Ram Krishan Gupta:
Sardar Iqbal Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1539 on the 16th April, 1960 and state the progress since made in the negotiations with the Pakistan authorities for the return of the Indian dacoits who raided Gangaganar and for the surrender of property looted by them?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The Pakistan border police authorities have restored property worth Rs. 12,000. They have been asked to expedite return of the remainder of the looted property. They have intimated that the dacoits involved in the incident have been convicted by a Pakistan Military Court and are undergoing long terms of imprisonment in that country.

Cottage and Small Scale Industries

{ Shri Rameshwar Tantia:
Shri Ram Krishan Gupta:
Sardar Iqbal Singh:
Shri Hem Raj:
*780. { Shri Subodh Hansda:
Shri Nek Ram Negi:
Shri R. C. Majhi:
Shri Tangamani:
Shri Madhusudan Rao:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 728 on the 4th March, 1960 and state:

(a) whether Government have since considered the report of the Japanese Delegation on Cottage and Small Scale Industries; and

(b) if so, the result thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The report of the Japanese Delegation was considered by an inter-Ministerial

Committee. The Government's decisions on the Committee's recommendations are being taken.

सिक्किम में रेडियो स्टेशन

*७८१. { श्री म० सा० द्विवेदी :
श्री वी० च० शर्मा :

क्या सूचना और प्रसारण मंत्री यह बताते की कृपा करेंगे कि सिक्किम में रेडियो स्टेशन स्थापित करने के सम्बन्ध में अब तक क्या प्रगति हुई है ?

सूचना और प्रसारण मंत्री (डा० कलकर) : सिक्किम सरकार के साथ इस विषय पर अभी बातचीत चल रही है।

State Trading Corporation

*782. Shri Vidya Charan Shukla: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the basis on which firms are selected as business associates of the State Trading Corporation out of those trading in a particular commodity; and

(b) whether the concerned trade associations are consulted while making such selections?

The Minister of Commerce (Shri Kanungo): (a) Applications are received from various firms. After being satisfied about their financial standing and business integrity the firms are registered for the particular commodity they deal in.

(b) No, Sir.

Accident in Bachara Colliery

*783. { श्री राघुनाथ सिंह:
श्री डी. सी. शर्मा:
श्रीमती मफिदा अहमद:
श्री टी. बी. वित्तल राव:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that on the 29th May, 1960 five miners were killed and one was injured when a roof collapsed in development section gallery of Bachara Colliery of the National Coal Development Corporation in the Hazaribagh District; and

(b) if so, the details thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) A mass of roof stone fell from a height of 2.25 metres and struck a gang of workers employed in a four-way junction, as a result of which five persons were killed and one escaped with serious bodily injuries.

Manufacture of Fertilisers

*784. { श्री डी. सी. शर्मा:
श्री राम कृष्ण गुप्ता:
श्री अजित सिंह सरहदी:
श्री विद्या चरण शुकला:
श्रीमती मफिदा अहमद:
श्री रामेश्वर तान्ता:
श्री पी. के. देव:
श्री वासुदेवन नायर:
श्री नागी रेड्डी:
श्री वी. पी. नायर:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a proposal to manufacture fertilizers with U.S. collaboration is under consideration; and

(b) the details of the proposal, if finalised?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). It has been decided that during the Third Plan period, a limited number of fertilizer factories may be allowed to be set up by Indian firms in collaboration with foreign investors. Some Indian parties are exploring possibilities of financial participation by U.S. firms in such joint ventures. Concrete proposals will be considered on merits as and when applications are received for issue of industrial licences.

Claims of Indian Evacuees from Burma

*785. Shri Ajit Singh Sarhadi: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Indian evacuees from Burma during Japanese occupation of Burma had been asked to give their claims of losses etc. to